

42

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 12/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Shashibala Singh  
V/s.  
Monifa Engineering Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dr S. K. Jain	P.C.S. for Petitioner	
1.	Mr. Nimbalkar i/b S. D. Iyer law chamber	Adv. for Ry.	

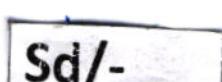
ORDER

TCP 12/397-398/NCLT/MB/MAH/2016

At request of the parties, list this matter on 27.2.2018.



V. NALLASENAPATHY  
Member(Technical)



B. S. V. PRAKASH KUMAR  
Member (Judicial)